

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,  
JAIPUR.

O.A.No.480/93

Dt. of order: 6.9.1993

Suresh Chand Gupta

: Applicant

Vs.

Union of India & Ors.

: Respondents

Mr.K.L.Thawani

: Counsel for applicant

Mr.Badri Prasad, Sr.Clerk, Departmental representative  
on behalf of respondents.

CORAM

Hon'ble Mr.Gopal Krishna, Member(Judl.)

Hon'ble Mr.O.P. Sharma, Member(Adm.).

PER HON'BLE MR.GOPAL KRISHNA, MEMBER(JUDL.).


Applicant Suresh Chand Gupta, has filed this application under Sec.19 of the A.Ts Act, 1985, challenging the order dated 12.7.93 (Annx.A-1) whereby he was transferred and posted as Sorting Assistant, in the Sub Record Office, Sikar.

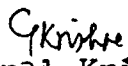
2. Heard the learned counsel for the applicant and the departmental representative on behalf of the respondents. The case of the applicant is that the transfer was made in the mid academic session and if the same is effected the education of his 4 sons shall be disturbed. It has also been alleged that the transfer has been made with an ulterior motive of accommodating Shri Kalyan Lal Sharma, respondent No.6. It has also pleaded that the transfer order is punitive in nature. However, the learned counsel for the applicant does not press the O.A. on merits. He wishes that the representation already made by him to the respondent No.4 vide Annx.A-4 dated 15.7.1993 be decided with due sympathy in accordance with the rules, instructions and guidelines on the subject.

C.K. Nigam

3. The O.A. is, therefore, disposed of with the following directions:

- i) Respondent No.4, is directed to dispose of the representation already made to him by the applicant vide Annx.A-4 dated 15.7.93 in accordance with the rules, instructions and guidelines on the subject within a period of one month from the date of receipt of a copy of this order.
- ii) The respondents are directed to retain the applicant at Kota on the post of Sorting Assistant or on any other inter-changeable/ equivalent post at Kota till a decision is taken on his representation dated 15.7.93.

  
(O.P.Sharma)  
Member(A).

  
(Gopal Krishna)  
Member(J).